

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

26. MA/199/2020
C.P.(IB)/4296(MB)2019

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SHRI KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **11.07.2023**.

NAME OF THE PARTIES: APAR INDUSTRIES LIMITED

V/s

ARTRNA MULTI TRADING PVT LTD

SECTION : Sec 9 of IBC 2016

ORDER

Due to paucity of time, the matter could not be heard. List the matter
on 31.07.2023.

Sd/-
ANURADHA SANJAY BHATIA
Member(Technical)

Sd/-
KULDIP KUMAR KAREER
Member(Judicial)